

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1087
ANSWERED ON:14.07.2004
SELECTION OF PRIVATE HOSPITALS BY CGHS
Jagannath Dr. M.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government proposes to amend the rules for selection of private hospitals under the Central Government Health Scheme (CGHS);
- (b) if so, the details thereof; and
- (c) the action proposed to be taken to ensure that hospitals selected are scattered in different areas to help senior citizens?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. ANBUMANI RAMADOSS)

(a) to (c): There are no notified rules for recognition of private hospitals under CGHS. The terms and conditions for recognition of private hospitals/diagnostic centres under CGHS are given in the tender document which is posted on the Ministry of Health & Family Welfare's website viz www.mohfw.nic.in. The said tender document has inter-alia specified that private hospitals with 100 or more beds are eligible to apply and those with less than 100 beds are not eligible. The last date for receipt of tenders from the private hospitals/diagnostic centres for recognition under CGHS in the various CGHS cities was 27th/28th/29th April, 2004 since the advertisement issued by CGHS in the leading newspapers had stated that tenders would be received up to 30 days from the date of publication of the advertisement in the respective cities.

The CGHS selects hospitals for recognition only out of the tenders received subject to fulfillment of the criteria given in the tender document, the recommendations of the Inspection Committee and approval by the Ministry of Health & Family Welfare.